काइमीर में घटिया किस्म का गेहूं दिया जाना

263. श्री बुजराज सिंह: क्या खाद्य, कृषि, सामुदायिक विकास तथा सहकार मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि काश्मीर में जो गेहूं दिया जा रहा है वह बहुत ही घटिया किस्म का है; स्रौर
  - (ख) यदि हां, तो इसके क्या कारण हैं?

खाद्य, कृषि, सामुदायिक विकास तथा सहकार मंत्रालय में राज्य-मंत्री (श्री गोविन्द मेनन): (क) जी, नहीं। काश्मीर में सप्लाई किया जा रहा गेहूं या तो पंजाब में अधिप्राप्त देसी गेहूं अथवा आयातित गेहूं है जोकि देश के अन्य क्षेत्रों को भी सप्लाई किया जा रहा है। यह सुनिश्चित करने के लिये कि सप्लाई किया जा रहा है, दोनों गेहूं का किस्म सम्बन्धी निरीक्षण किया जाता है।

(ख) प्रश्न ही नहीं उठता ।

Import of Heavy Tractors

264 Shri Wadiwa: Shri Chandak: Dr. Chandrabhan Singh: Shri Hukam Chand Kachhavaiya:

Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to refer to the reply given to Unstarred Question No. 1701 on the 8th March, 1966 and state:

- (a) whether in view of the liberalisation of import, additional foreign exchange will now be available to the Madhya Pradesh Government for import of heavy type of tractors; and
- (b) if so, when the funds will be made available?

The Deputy Minister in the Ministry of Food, Agriculture, Community

Development and Cooperation (Shri Shyam Dhar Misra): (a) and (b). The question of releasing additional foreign exchange to the Government of Madhya Pradesh will be considered as soon as foreign exchange allocation is received. The Ministry is pursuing the matter.

Mr. Speaker: Now, Papers to be Laid on the Table.

12 hrs.

RE. MOTIONS FOR ADJOURNMENT AND CALLING ATTENTION NOTICES—(Query)

Shri Buta Singh (Moga): I had given a calling-attention-notice.....

श्री मौर्य (ग्रलीगढ़)) : मैंने एक काम-रोको प्रस्ताव दिया था . . . .

**ग्रध्यक्ष महोद**य : वह मैंने नामजूर किया है।

श्री मौर्ष : बांदा में 'जो गोली चली अछूतों पर उनमें मरने वालों की लिस्ट मेरे पास है । जितने लोग मारे गए, गोली से मारे गये। रोटी कपड़ा मिलता नहीं, रहने को मकान मिलता नहीं . .

श्रध्यक्ष महोदय : मिस्टर मौर्य, मैं श्रापसे कहता हूं कि श्राप बैंठ जायें।... (व्यवधान)... मैंने श्रापसे कहा कि श्राप बैठ जायें।

श्री मौर्य : 32 लोगों को गोली से मारा गथा है . . .

प्रध्यक्ष महोदय : ग्रव मेरे इतना कहने के बाद फिर मिस्टर मौर्य बैठने के लिये तैयार नहीं हैं।

श्री मौर्य : यह लोक-सभा है किस लिए ? हम ग्रछूतों को मारा जाता है, हम भूखे हैं, नंगें हैं, गोली से मारे जाते हैं...

श्रध्यक्ष महोदय : ग्रब मिस्टर मौर्यं जानबझकर कार्यवाही में इकावट डाल रहे हैं ग्रीर मैं उनको कहंगा कि वह बाहर चले जायें । मिस्टर मौर्य बाहर जाने के लिए तैयार नहीं हैं तो मैं उनको नेम करता ह कि कि मिस्टर मौर्य ने जानबुझ कर इस सदन की कार्यवाही में बाधा डाली है।

The Minister of **Parliamentary** Affairs and Communications (Shri Satya Narayan Sinha): I beg to move. '

"That Shri Maurya, a Member of the House, named by the Speaker, be suspended from the service of the House for 15 days".

Mr. Speaker: The question is:

"That Shri Maurya, a Member of the House, named by the Speaker, be suspended from the service of the House for 15 days". Those in favour may say 'Aye'.

Several hon, Members: Ave

Mr. Speaker: Those against may sav 'No'.

Some hon. Members: No.

Mr. Speaker: The 'Ayes' have it....

Some hon, Members: The "Noes" have it.

Mr. Speaker: Let the Lobby be cleared.

The Lobby has been cleared.

The question is:

"That Shri Maurya, a Member of this House, named by the Speaker be suspended from the service of the House for 15 days"...

The Lok Sabha divided

## Division No. 3]

Abdul Rashid, Bakhshi Achal Singh, Shri Achuthan, Shri Akkamma Devi, Shrimati Alagesan, Shri Alva, Shri A. S. Anthony, Shri Frank Azad, Shri Bhagwat Jha Babunath Singh, Shri Bakliwal, Shri Bal Krishna Singh, Shri Balakrishnan, Shri Banerjee, Dr. R. Barkataki, Shrimati Renuka Barman, Shri P. C. Barrow, Shri Barupal, Shri P. L. Basappa, Shri Basumatari, Shri Baswant, Shri Besra, Shri Bhagat, Shri B. R. Bhakt Darshan, Shri Bhargava, Shri M.B. Bhattacharyya, Shri C. K. Borooah, Shri P. C. Brajeshwar Prasad, Shri Brij Basi Lal, Shri Brij Raj Singh, Shri Chakraverti, Shri P. R. Chanda, Shrimati Jyotsna Chandrabhan Singh, Shri

Chandrasekhar, Shrimati

**AYES** 

Chandriki, Shri Chattar Singh, Shri Chaturvedi, Shri S. N. Chaudhuri, Shri D. S. Chaudhuri, Shri Sachindra Chavan, Shri D. R. Chavan, Shri Y. B. Chavda, Shrimati Joraben Chuni Lal, Shri Dafle, Shri

Das, Dr. M.M. Das, Shri B. K. Das. Shri N. T. Dass, Shri C. Desai, Shri Mojarji

Deshmukh, Shri B. D. Deshmukh, Shri Shivaji Rao S. Deshmukh, Shrimati Vimalabai P. Dey, Shri S. K.

Dhuleshwar Meena, Shri Dighe, Shri, Dixit, Shri G. N. Dwivedi, Shri M. L.

Firodia, Shri Ganapati Ram, Shri Gandhi, Shri V. B. Gbosh, Shri Atulya Ghosh, Sbri P. K.

Gowdh, Shri Veeranna Guha, Shri A. C. Gupta, Shri Shiv Charan Hansda, Shri Subodh

Harvani, Shri Ansar

[12.07 hrs.

Hazarikz, Shri J. N. Heda, Shri Hem Raj, Shri Jadhav, Shri M. L. Jadhav, Shri Tulshidas Jamunadevi, Shrimati Jedhe, Shri \_ Jha, Shri Yogendra Joshi, Shri A. C.: Joshi, Shrimati Subhadra Jyotishi, Shri. J P. Kajrolkar, Shri Kamble, Shri Karuthiruman, Shri Khadilkar, Shri Khan, Dr. P. N. Khanna, Shri Mehr Chand Kindar Lal, Shri Kisan Veer, Shri Kotoki, Shri Liladhar Koujalgi, Shri H. V. Kripa Shankar, Shri Kureel, Shri B. N. Lahtan Chaudhry, Shri

Lakshmikanthamma, Shrimati Laskar, Shri N. R. Laxmi Bai, Shrimati Mahadeo Prasad, Shri

Mahadeva Prasad, Dr. Mahtab, Shri Mahishi, Dr. Sarojini Malaichami, Shri

Mallick, Shri Rama Chandra

Shah, Shri Manubhai

Sham Nath, Shri

Shankaraiya, Shri

Sharma, Shri A. P.

Sharma, Shri D. C. \_ Shastri, Shri Ramanand

Sheo Narain, Shri

Shree Narayan Das, Shri

Sidheshwar Prasad, Shri

Sinha, Shri Satya Narain

Sivappraghassan, Shri Ku.

Singh, Shri K. K.

· Sonavane, Shri

Soy, Shri H. C.

Srinivasan, Dr. P.

Subbaraman, Shri

Subramaniam, Shri C.

Sumat Prasad, Shri

Swaran Singh, Shri

Subramanyam, Shri T.

Surendra Pal Singh, Shri Swamy, Shri M. P.

Tantia, Shri Rameshwar

Thengal, Shri Nallakoya

Shukla, Shri Vidya Charan

Shinde, Shri

· Shah, Shrimati Jayaben

Manaen, Shri Mandal, Shri Yamuna Prasad Maniyangadan, Shri Mantri, Shri D. D. Marandi, Shri Matcharaju, Shri Mathur, Shri Shiy Charan Mehdi, Shri S. A. Mehrotra, Shri Brai Bihari Mehta, Shri Jashvant Menon, Shri Govinda Minimata, Shrimati Mirza, Shri Bakar Ali Mishra, Shri Bibhuti Mishra, Shri M. P. Misra, Shri Bibudhendra Misra, Shri Shvam Dhar Mohanty, Shri Gokulananda Mohsin, Shri Morarka, Shri More, Shri K. L. Mukeriee, Shrimati Sharda Murli Manohar, Shri Murti, Shri M. S. Muthiah, Shri Naidu, Shri V. G. Naik, Shri D. J. Nanda, Shri Naskar, Shri P. S. Nesamony, Shri Niranjan Lal, Shri Oza Shri Pande, Shri K. N. Pandey, Shri R. S. Pandey, Shri Vishwa Nath Pandit, Shrimati Vijay Lakshmi Panna Lal, Shri Pant, Shri K. C. Paramasivan, Shri Patel, Shri Chhotubhai Patel, Shri N. N. Patil, Shri D. S. Patil, Shri M. B. Patil, Shri S. B. Pati, Shri S. K.

Patil, Shri A. T. Patnaik, Shri B. C. Pattabhi Raman, Shri C. R. Pratap Singh, Shri Raghunath Singh, Shri Rai, Shrimati Sahodra Bai Raia, Shri C. R. Rajdeo Singh, Shri Ram, Shri T. Ram Sewak, Shri Ram Subhag Singh, Dr. Ramanathan Chettia, Shri R. Ramaswamy, Shri V. K. Ramdhani Das, Shri Ramshekhar Prasad Singh, Shri Rananjai Singh, Shri Rao, Shri Hanmanth Rao, Shri Jaganatha Rao, Dr. K. L. Rao, Shri Krishnamoorthy Rao, Shri Muthyal Rao, Shri Ramapathi Rao, Shri Rameshwar Rao, Shri Thirumala Rawandale, Shri Ray, Shrimati Renuka Reddi, Dr. B. Gopala Reddiar, Shri Reddy, Shri Linga Reddy, Shri Ramakrishna Reddy, Shri Surendra Reddy, Shrimati Yashoda Rov, Shri Bishwanath Sadhu Ram, Shri Saha, Dr. S. K. Sahu. Shri Rameshwar Saigal, Shri A. S. Samanta, Shri S. C. Samnani, Shri Sanji Rupji, Shri Saraf, Shri Sham Lal Satyabhama Devi, Shrimati Scindia, Shrimati Vijaya Raje Sen, Shri P. G. Shah, Shri Manabendra

## NOES

Malaviya, Shri K. D.

Gupta, Shri Kashi Ram Kakkar, Shri Gauri Shanke Kesar Lal, Shri

Swamy, Shri M. N. Shri K. D. Malaviya (Basti): I wanted to vote for 'Ayes'.

Mr. Speaker: The result of the division is: Ayes 233; Noes 8. Tne 'Ayes' have it; the 'Ayes' have it. The motion is carried.

The motion was adopted.

Thengondar, Shri Tiwary, Shri D. N. Tiwary Shri K. N. Tiwary, Shri R. S. Tula Ram, Shri Tyagi, Shri Upadhyaya, Shri Shiva Dutt Vaishya, Shri M. B. Veerappa, Shri Verma, Shri Balgovind Verma, Shri K. K. Vidyalankar, Shri A. N. Virbhadra Singh, Shri Wadiwa, Shri Yadab, Shri N. P. Yadav, Shri Ram Harkh Yadava, Shri B. P. Swamy, Shri Sivamurthi Shashank Manjari, Shrimati Utiya, Shri.

श्री मधु लिमवे (मुंगेर): ग्रध्यक्ष महोदय, यह डिबिजन हुमा ही नहीं । विरोधी दलों ने तो बोट ही नहीं दिया।

अध्यक्ष महोदय : अब मैं मोर्य साहब से कहंगा कि इस फैसले के मृताबिक वह बाहर

<sup>\*</sup>Sarvashri Narendra Singh Mahi da, D. D. Puri and Mali Mariyappa also wanted to vote for Ayes-vide their written intimation dated 26-7-66.

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## [ग्रध्यक्ष महोदय]

चले जायें। वह पन्द्रह दिनके लिये सस्पेंड किये गए। हाउस का फैसला है। मब माप उसके मुताबिक बाहर चले जाइए। मब म्रब ग्राप बाहर जायेंगे या नहीं?

मैँ ग्रब मार्शल को कहूंगा कि वह उनको बाहर ले जायें।

डा॰ राम मनोहर लोहिया (फर्रुखाबाद): हाथ मत लागाग्रो इस लोक सभा में। हाथ मत लगाग्रो। ...

Mr. Speaker: Order, order. The Marshal will come back.

Shri Frank Anthony (Nominated—Anglo-Indians): This is scandalous. Shri Bagri has assaulted the Marshal (Interruptions).

Mr. Speaker: Order, order. Shri Bagri has deliberately assaulted the Marshal. He has obstructed him in the execution of his official duties.

Some hon. Members: No, no (Interruptions).

Several hon. Members: Yes, Yes. . . . . (Interruptions).

Shri Kapur Singh (Ludhiana): With my own eyes, I saw the hon. Member folding his hands to the Marshall Therefore, ... (Interruptions.)

Mr. Speaker: Then I will ask Mr. Kapur Singh to tell me how he fell down.

Some hon Members: He slipped.

Shri Surendranath Dwivedy (Kendrapara): There are two statements about what has actually happened. There is the statement of Mr. Kapur Singh. Mr. Hem Barua sitting on this side also says that he saw when he slipped.

Mr. Speaker: If the Members say, that he slipped, then that is all right.

[Shri Maurya then left the House]

डा॰ राम मनोहर लोहिया : मैं अब अब आपसे प्रार्थना करूंगा, आपकी आज्ञा से मौर्य साहब को मैंने हटा दिया है, लेकिन आप अपने दिमाग को थोड़ा ठण्डा कीजिये, जब होता है आप मारशल को भेज देते हैं, जब होता है लोक सभा से निकाल देते हैं, यह अच्छी बात नहीं है।

श्री म० ला० द्विवेदी (हमीरपुर) : यध्यक्ष महोदय, मेरी बात भी सुन लीजिये । मैं देख रहा हूं कि अध्यक्ष के आसन का अपमान किया जा रहा है । अध्यक्ष की आज्ञा का उल्लंघन किया जाता है, मारणल को पकड़ लिया जाता है, उसको गिरा दिया जाता है, ऐसे लोगों को सदन से निष्कासित किया जाय । (अध्यक्षान)

## 12.16 hrs.

PAPERS LAID ON THE TABLE

Annual Accounts and Audit Report of the Madras Port Trust, etc.

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy): I beg to lay on the Table a copy each of the following papers under sub-section (2) of section 103 of the Major Port Trusts Act, 1963:—

- Annual Accounts of the Madras Port Trust for the year 1963-65 and the Audit Report thereon.
- (2) Annual Accounts of the Kandla Port Trust for the year 1964-65 and the Audit Report thereon.
- (3) Annual Accounts of the Cochin Port Trust for the year 1964-65 and the Audit Report thereon.
- (4) Annual Accounts of the Bombay Port Trust for the year 1964-65 and the Audit Report thereon.